

**HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD
(Special Original Jurisdiction)**

**FRIDAY, THE EIGHTEENTH DAY OF OCTOBER
TWO THOUSAND AND TWENTY FOUR**

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO**

WRIT PETITION NO: 28987 OF 2024

Between:

Gorenta Chaathrine, D/o: Gorenta Rama Rao, Aged about 19 years
Occ: student R/o 1-16-709/13, Srinagar Colony Village, Kagaznagar Mandal
and Town, Komaram Bheem Asifabad District

...PETITIONER

AND

1. The State of Telangana, rep by its Principal Secretary, Medical and Health Department, secretariat, Hyderabad, Telangana
2. Kaloji Narayana Rao University of Health Sciences, Rep by its Registrar, Warangal, Telangana State.

...RESPONDENTS

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue writ order or direction more particularly one in the nature of writ of mandamus to declaring inaction of the respondents in considering the application dated 8.10.2024 for change of category from A to B category for MBBS admission for the academic year 2024-25 under the aegis of University of Health Sciences Telangana State and consequently direct respondent No.2 to consider the representation dated 08/10/2024.

IA NO: 1 OF 2024

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct Respondent No.2 to consider the representation dated 8.10.2024 for change of category from A to B category for MBBS pending disposal of this Writ Petition.

Counsel for the Petitioner: SRI GUDI MADHUSUDHAN REDDY

**Counsel for the Respondent No.1: M/s. K.N.D.SWAPNA MADHURI,
AGP FOR MEDICAL HEALTH FW**

**Counsel for the Respondent No.2: SRI A. PRABHAKAR RAO, SC FOR KALOJI
NARAYANA RAO UNIVERSITY OF HEALTH AND SCIENCES**

The Court made the following: ORDER

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J.SREENIVAS RAO

Writ Petition No.28987 of 2024

ORDER: (Per the Hon'ble the Chief Justice Alok Aradhe)

Mr. G.Madhusudhan Reddy, learned counsel for the petitioner.

Ms. K.N.D.Swapna Madhuri, learned Assistant Government Pleader for Health, Medical and Family Welfare Department appears for respondent No.1.

Mr. A.Prabhakar Rao, learned Standing Counsel for Kaloji Narayana Rao University of Health Sciences appears for respondent No.2 (for short 'the University').

2. With the consent of the parties, the matter is heard finally.

3. In this writ petition, the petitioner *inter alia* seeks a direction to respondent No.2 to consider her representation dated 08.10.2024 for change of category from 'A' to 'B' for admission into MBBS course for the academic year 2024-25.

4. Learned counsel for the petitioner submits that the petitioner was under the impression that she will secure the seat in 'A' category and therefore, she did not apply for counseling in respect of management quota 'B' category seats. It is further submitted that with regard to the grievance of the petitioner, the petitioner has submitted representation dated 08.10.2024. It is also submitted that the aforesaid representation failed to evoke any response and the writ petition be disposed of with a direction to respondent No.2 to decide the said representation by a speaking order.
5. On the other hand, learned Standing Counsel for respondent No.2 submits that suitable action on the aforesaid representation shall be taken by respondent No.2.
6. In view of the aforesaid submission and in the peculiar facts of the case, the Writ Petition is disposed of with the direction to respondent No.2- University to decide the

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representation submitted by the petitioner by a speaking order within three days from today. It is made clear that this Court has not expressed any opinion on the merits of the matter.

Miscellaneous applications, if any pending, shall stand closed. There shall be no order as to costs.

**SD/-T. TIRUMALA DEVI
ASSISTANT REGISTRAR**

//TRUE COPY//

SECTION OFFICER

To,

1. The Principal Secretary, Medical and Health Department, secretariat, Hyderabad, The State of Telangana, Telangana
2. The Registrar, Kaloji Narayana Rao University of Health Sciences, Warangal, Telangana State.
3. One CC to Sri Gudi Madhusudhan Reddy, Advocate [OPUC]
4. One CC to Sri A. Prabhakar Rao, SC for Kaloji Narayana Rao University of Health and Sciences[OPUC]
5. Two CCs to GP for Medical Health Family Welfare, High Court for the State of Telangana, at Hyderabad [OUT]
6. Two CD Copies

TJ
BS



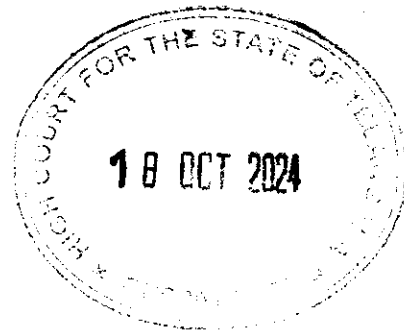
HIGH COURT

CC TODAY

DATED:18/10/2024

ORDER

WP.No.28987 of 2024



DISPOSING OF THE WRIT PETITION

WITHOUT COSTS

⑨
18/10/24
bna